

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 308
(IB)- 470(ND)/2017
IA/3202/2020, IA/3750/2020, IA/3881/2020

IN THE MATTER OF:

Sh. Amit Kumar Malik **Applicant/Petitioner**

Versus

M/s. Kindle Developers Pvt. Ltd. **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 21.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Abhay Kaushik, Adv. in C.A 1561/2019
For the Respondent : Mr. Karan Luthra, Adv. in IA/3202/2020 for R-6
& 8, Mr. Jubir Sethi, Adv. for R-7
For Noida Authority : Mr. Rohit Mittal
For the R.P : Mr. Prateek Kushwaha, Mr. K.V. Sivaraman
For the CoC : Mr. Santosh Kumar

ORDER

Renotify this case on 30th September, 2020

- 29 -

(L. N. GUPTA)
MEMBER (T)

- 29 -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)